

The Protection and Welfare of Sanitation Workers Bill, 2024-Introduced

SHRI RAVINDRA DATTARAM WAIKAR (MUMBAI NORTH-WEST): Sir, I beg to move for leave to introduce a Bill to provide regulations for the protection, welfare and rehabilitation of sanitation workers engaged in the maintenance of public and private spaces including waste management disinfection and sanitization and for matters connected therewith or incidental thereto.

माननीय अध्यक्ष: प्रश्न यह है:

कि अपशिष्ट प्रबंधन, कीटाणु शोधन और स्वच्छता सहित सार्वजनिक और निजी स्थानों के रखरखाव में लगे सफाई कर्मचारियों की सुरक्षा, कल्याण और पुनर्वास के लिए विनियमन प्रदान करने और उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI RAVINDRA DATTARAM WAIKAR: Sir, I introduce the Bill.